

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 305
CP.CAA-48(ND)/2023

IN THE MATTER OF:

Primesoft Vincom Pvt Ltd. AND Gadaadharah Sales Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 22.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Raghav Agarwal & Adv Saral Sharma

For the RD : Ms. Shankari Mishra, Ms. Jyoti Khurana, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel appears for the Applicant. Learned Counsel appearing for the RD prays for time to bring on record the report of the RD. One week time granted.

List the matter on **20.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**